

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 8th July, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 257/2015 (M.A. No. 649/2015)	S. Seyad AD Kamarutheen Vs. The Chairman, Tamil Nadu Pollution Control Board & Anr.	Mr. S. Gowthaman, Adv. for Applicant
2.	Original Application No. 258/2015	Ajay Tyagi Vs. Ministry of Environment, Forest & Climate Change, New Delhi	Mr. Pawan Upadhya, Adv. for Applicant
AFTER NOTICE			
3.	Original Application No.172/2015 & M.A.No.507/2015, M.A.No.508/2015, & M.A.No.509/2015.	Manoj Awasthi Vs. State Level Environment Impact Assessment Authority, U.P. & Ors.	Mr. Sumeet Sharma, Adv. For the Applicant
4.	M.A. No. 640/2015 In Original Application No. 177/2013	Sushil Raghav Vs. State of UP & Ors.	Mr. R. Venkatraman, Adv. for Applicant in Misc. Application
FOR COMPLETION OF PLEADINGS			
5.	Original Application No.11/2015.	Sh. Bansh Gopal 'Kalki Dham' Charitable Trust (Regd.) Vs. State of U.P. & Ors.	Mr. Sanjay Kr. Visen & T.N.Tripathi, Advs. For the Applicant Ms. Savitri Pandey, Adv. For R-1, 2,4,5,6. Mr. Pradeep Misra, Adv. & Mr. Daleep Dhayani, Adv. For R-3.
6.	Appeal No. 28/2015.	Pivotal infrastructure Pvt. Ltd. Vs. MoEF	Mr. A. R. Takkar, Adv. For the Applicant
7.	Appeal No. 29/2015.	R.P. Estate Pvt. Ltd. Vs. MoEF	Mr. A. R. Takkar, Adv. For the Applicant.
8.	Original Application No.45/2015 & M.A. No.126/2015	Haryali Welfare Society Vs State of Haryana & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover and Mr. Rahul Khurana, Advs. For R-1 to 4 Mr. Gaurav Dahiya, SDO, DLF City Gurgaon for R-5 Mr. Ardhendumauli Kumar Prasad, Adv. For R-6
FOR HEARING			
9.	Original Application No.111/2014 & M.A.No.322/2014.	Envionics Trust Vs. Union of India & Ors.	Mr. Rahul Choudhary & Ms. Pallavi Talwar Advs. For the Applicant. Mr. Vikas Malhotara and Mr. M.P. Sahay, Adv. for R-1 to 3. Mr. A.K.Prasaad, Adv. For R-2 & 3. Mr. S.S. Shamsbery and Mr. Varun Punia, Advs. for R-4. Mr. Guntur Prabhakar & Guntur P. Kumar , Advs. For R-5.

			<p>Mr. Shibashish Misra, Adv. For R-6.</p> <p>Ms. Alpana Poddar & Mr. Raj Kumar, Adv. For R-7.</p> <p>Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Adv. For R-8</p> <p>Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Adv. For R-9.</p> <p>Mr. B.V.Niren & A.K.Prassad, Adv. For R-10.</p> <p>Mr. C.K. Sucharita, Adv. For R-11.</p> <p>Mr. ALok Kumar, Adv. For union Territory Daman & Dui.</p> <p>Mr. Nikhil Nayyar, Adv. For State of Telganga.</p> <p>Mr. Devraj Ashok, Adv. For State of Karnataka.</p>
10.	Original Application No.113/2014.	Amar Singh Vs. Union of India & Ors.	-----Same As Above-----
11.	Original Application No.24/2014.	Shiv Prasad Vs. U.O.I. & Ors.	<p>Mr. Sanjay Upadhyay, Ms. Manisha Badoni, & Mr. Salik Shafique, Adv. For the Applicant.</p> <p>Mr. Vikas Malhotra, Adv. for R-1. Mr. Rahul Verma & Mr. Mukesh Verma Adv. for R-2, 4 & 6 .</p> <p>Mr. Abhishek Paruthi, Adv., for R-3.</p> <p>Mr. Mukesh Verma, Adv. for R-4.</p> <p>Mr. Aditya Singh, Adv. for R-5.</p> <p>Mr. Rahul Verma, Adv. For R-6.</p> <p>Mr. D.K.Dhayani, Adv. for R-7.</p> <p>Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Adv. for R- 8 to 21 & 23 to 25</p>
12.	Original Application No.282/2013 & M.A.No.760 /2013 & M.A.No.39 /2014.	Tarun Bharat Chauhan & Anr. Vs. U.O.I. & Ors.	<p>Mr. Pinaki Mishra, Sr. Adv., & Mr. Nitin Gupta, Adv. for the Applicant.</p> <p>Ms. Panchajanya Batra Singh, Adv. for R-1.</p> <p>Mr. B.V. Niren & A.K.Prasad Adv. for R-2.</p> <p>Ms. Savitri Pandey, Adv. for R-3 & 6.</p> <p>Mr. Sudhir Kulshreshtha, Adv. for R-4.</p> <p>Mr. Pradeep Mishra & Mr. D. K. Dhayani, Adv. for R-5.</p> <p>Mr. P.K. Singh and Mr. Himalayani Gupta, Adv. For R-7.</p> <p>Ms. Reena Singh, AAG, UP & Ms. Bhakti Pasrija, Adv. For R-7 & 8.</p> <p>Mr. Gaurav Dhingra, Adv. For R-9.</p>
13.	Original Application No.183/2014.	Toxics Link Vs. Union of India & Ors.	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. For the Applicant.</p> <p>Ms. P. Batra Singh, Adv. For R-1.</p> <p>Mr. S.L. Gundli Sr. Law Officer, CPCB For R-2.</p> <p>Mr Ardhendumauli Kumar Prasad, Adv. For R-3.</p> <p>Mr. Dhananjaj Baijal, Adv. For R-4.</p> <p>Mr. Anil Shrivastav, Sanyam Saxena for R-5.</p> <p>Mr. Shuvodeep Roy, Adv. For R-6.</p> <p>Mr. K.V. Jagdishvaran, Adv. For R-7.</p> <p>Mr. Rudreshwar Singh and Mr. Gopal Jha, Adv. For R-8.</p>

			<p>Ms. Yogmaya Agnihotri, Adv. For R-9. Mr. Shubham Bhalla, Adv. For R-10. Mr. Alok Kumar, Adv. For R-11. Mr. Balendu Sakhar, Adv. For R-12. Mr. Pradeep ,Adv. Mr. Daleep Kr. Dhayani, Adv. For R-13. Mr. Narender Hooda, Sr. Adv. For R-14. Mr. D.K.Thakur, Adv. For R-15. Mr. Arif Sikander Mir, Adv. For R-16. Mr. Jayesh Gaurav, Adv. For R-17. Mr. Devraj Ashok, Adv. For R-18. Mr. Jogy Scaria, Adv. For R-19. Mr. Rajul Shrivastava, & Dr. P.K. Shrivastava, Adv. For R-20. Mr. Tayenjam Momo Singh, Adv. For R-21. Mr. Pragyan Sharma, Adv. For R-22. Mr. K.V. Garish Chaudhary, Adv. For R-23. Mr. A.K. Panda, Adv. For R-24. Mr. Abhimanyu Garg, Adv. For R-25. Mr. Anup Singh, Adv. For R-26. Mr. Anil Shrivastav and Mr. Sanyam Saxena, Adv. For R-27. Mr. Rajeev Roy, for Mr. M-Yogesh, Adv. For R-28. Ms. Ritu Raj Biswas, Adv. For R-29. Mr. Mukesh Verma, Adv. For R-30. Mr. Pradeep Misra, Adv. For R-31. Mr. Amit Agarwal, Adv. R-32. Mr. Suryanaran Singh, Adv. For R-45. Ms. Savitri Pandey, Adv. For R-61. Mr. K.V. Jagdishvaran, Adv. For APCC Andaman & Nicobar Islands. Mr. Rudreshwar Singh, Adv. For Bihar SPCB. Mr. Vineet Malik, Adv. for State of Haryana. Mr. Gopal Jha, Adv. for State fo Bihar. Mr. B.V. Niren and Mr. A. Kumar Prasad, Adv. for DGFT Mr. Jogy Scaria, Adv. for Kerala SPCB Mr. Bikas Kar Gupta, Adv. for State of WB Mr. Devraj Ashok, Adv. for Karnataka SPCB Mr. Pragyam Sharma and Heshu, Adv. for State and Board Govt. of Mizoram Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. M. Yogesh Kanna and Ms. J. Janani, Adv. for State of Tamil Nadu Mr. Amit Agarwal, Adv. For WBPCB. Mr. Anil Shrivastav, Adv. For State of Arunachal Pradesh. Mr. Rajul Shrivastav, Adv. For MPPCB. Rituraj Bisnoi and Mr. Gopal Singh, Adv. for Tripura PCB Mr. Digvijay, Adv. for SDMC Mr. Atmaram N.S. Nandkaran, Mr. D.L. Ande, Bansuri, Mr. Nikhil D Pai, Ms. Neha U. Kholkar and Pernam Bhandari, Adv. for State of Goa</p>
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HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 39/2012 (M.A No. 811/2013) (PH)	Save Mon Region Federation &Anr. Vs Union of India &Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Vivek Chib, Adv. for R - 1 Mr. Sanyam Saxena& Mr. Anil Shrivastav, Advs. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Raj Panjwani, Sr. Adv. & Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. For R-4

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